

THE HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIII-09/2019-21 - 847 , Dtd.12.01.2022

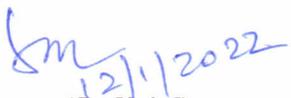
NOTICE

It is hereby notified in reference to the Court's Tender Notice No- XXXIII-09/2019-21- 1011, dtd.21.09.2021, that the authorized representatives of the following bidders/agencies/organizations are to remain present with their respective price bids (in sealed cover) on **17.01.2022** at **11.30 AM** for opening of such price bids in accordance with the terms of the aforesaid tender notice for the purpose of collection of e-Waste items from the High Court of Orissa, Cuttack.

1. M/s. RPS Enterprises, Bomikhal, Bhubaneswar, Khurda
2. M/s. J S Pigments Pvt. Ltd., Bareipalli, Sambalpur
3. M/s. Cosmic Net, Saheed Nagar, Bhubaneswar
4. M/s. Ekokart Technology Pvt. Ltd., Esplanade One mall, Rasulgarh, Bhubaneswar
5. M/s. Sani Clean Pvt. Ltd., IRC village, Bhubaneswar, Khurda
6. M/s. P.K. Enterprises, Kalunga, Sundergarh
7. M/s. Jagannath e-Waste Recyclers, Pinchuli, Purushottampur, Ganjam
8. M/s. AIMS Technologies Pvt. Ltd., M.G. Road, Industrial Area, Hapur, Lucknow

The participation of the bidders shall be subject to verification of their authorization to collect e-Waste.

By order


Registrar (Judicial)